



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.060/00617/2019

Chandigarh, this the 09th of February, 2021

HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

1. Sunil Kumar s/o Shimbhu Ram aged 26 years r/o 229, intern Hostel, GMCH, Sector 32, Chandigarh – 160030.
2. Dabkesh Kumar s/o Gangaram r/o 306, Nurses Hostel, Ph-2, GMCH, Sector 32, Chandigarh – 160030.
3. Sandeep Kumar Yadav s/o Ram Singh Yadav, r/o 3234/2, Sector 47-D Chandigarh – 160047.
4. Chetan Kumar Soni s/o Satya Prakash Soni r/o # 473, Goyal Niwas, Phase-11, Mohali – 160062.
5. Shipalika d/o Pawan Kumar r/o VPO Bhawarna Tehsil Palampur District Kangra Himachal Pradesh – 176001.
6. Santosh Kumar Kumawat s/o Parmeshwar Lal aged 34 years, r/o House No. 810 B, Sector 33 B, Chandigarh-160020.
7. Dinesh Lawat s/o Lalit Lawat aged 30 years, r/o # 234 Sector 32 A Chandigarh – 160030.
8. Ramchandra w/o Rampal Yadav, aged 32 years, r/o # 4, Lambardar Complex, Raipur Khurd, Chandigarh – 160102.
9. Pooja Mohanchandran d/o P.V. Mohanchandran aged 29 years r/o 3 2513, Sector 44 C Chandigarh – 160047.
10. Sandeep Kataria s/o Umaram Kataria aged 30 years r/o Near Sarafa Ka Kuwa, Ward No. 17, Ambedkar Nagar, Ratangarh – 305204.
11. Ashok Kumar s/o Bhanwar Lal Sain aged 30 years, r/o #203, interns Hostel, Phase-2, GMCH Sector 32 Chandigarh – 160030.
12. Deepak Chaudhary s/o Shivchand aged 36 years r/o House No. 257B, Sector 43 A Chandigarh -160036.
13. Kumod Yadav s/o Harbhan Singh aged 31 years r/o # 25 C, sector 46 A Chandigarh – 160047.



14. Manjit Kaur d/o Nazar Singh aged 47 years r/o 3158 B, Sector 48 D Chandigarh – 160047.
All working as Staff Nurse.

(BY: None)

....Applicants

Versus

1. Union of India through Secretary of Govt. of India, Ministry of Health & Family Welfare Finance, (Nursing Section) Nirman Bhawan, Near Udyog Bhawan Metro Station, Maulana Azad Rd. New Delhi – 110011.
2. Health Secretary, UT Chandigarh, UT Secretariat, Sector 9, Chandigarh – 160009.
3. The Director Principal, Sector 32 GMCH, Sector 32-B, Chandigarh – 160030.

... .Respondents

(BY: Mr. B.B. Sharma, Advocate for Resp. No. 1
Mr. Aseem Rai, Advocate for Respondents No. 2 and 3)

O R D E R(Oral)

AJANTA DAYALAN, MEMBER (A):

1. Nobody has appeared for the applicants today.
2. It is observed that the main counsel Ms. Kashika Kaur has never appeared in the case right from institution. On the last two occasions Mr. Gurfateh Mann, Advocate, appeared on 18.10.2019 and Mr. Gurpreet Maan, Advocate appeared on 17.12.2019 on behalf of the learned counsel for the applicants. Nobody has appeared even on the last date i.e. on 18.02.2020. No rejoinder has been filed by the applicants'



counsel despite the short reply having been filed in February 2020.

3. It is, therefore, clear that the applicants have lost interest in pursuing the case. Therefore, the O.A. is dismissed in default for non-prosecution.

**(AJANTA DAYALAN)
MEMBER (A)**

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